

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.S.P. No. 1068/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Jayant Finvest Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Pijit Singh Tawarilb Kanga & Co.	Advocate for Petitioner	

COMMON ORDER

C.P. No. 1067/230-232/NCLT/MB/MAH/2017

C.P. No. 1068/230-232/NCLT/MB/MAH/2017

C.P. No. 1069/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He represented that the matter be kept on 15.12.2017.
3. Hence the matter is posted to **15.12.2017**.

08.12.2017

Aah

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)